GOVERNMENT OF INDIA MINISTRY OF WOMEN AND CHILD DEVELOPMENT

RAJYA SABHA UN-STARRED QUESTION NO.463 TO BE ANSWERED ON 04.02.2021

MINIMUM MARRIAGE AGE OF WOMEN

463. SHRI SANJAY RAUT:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether Government is considering any proposal to raise the minimum marriage age of women from the current 18 years to 21 years;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

ANSWER

MINISTER OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI SMRITI ZUBIN IRANI)

(a) to (c): A Task Force had been constituted to examine the correlation of age of marriage and motherhood with (i) health, medical well-being and nutritional status of mother and neonate/ infant/ child, during pregnancy, birth and thereafter, (ii) key parameters like Infant Mortality Rate (IMR), Maternal Mortality Rate (MMR), Total Fertility Rate (TFR), Sex Ratio at Birth (SRB), Child Sex Ratio (CSR) etc. and (iii) any other relevant points pertaining to health and nutrition in this context. The Task Force has since submitted its Report.
